

ASSETS & LIABILITIES  
(At a glance)

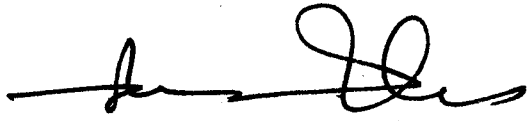
NAME OF THE JUDGE : Justice Alexander Thomas

DATE OF APPOINTMENT :23/01/2014

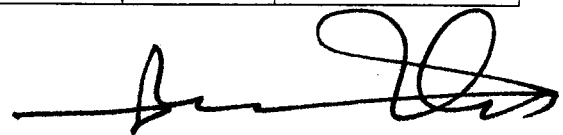
DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
1 acre 58.641 cents of land in Re. Sy. No 281/5, Mulkakuzha Village, Chengannur Taluk	Residential House 1/68 in the property described in Col. 1	Rs. 77,39,060/-	2 (two) sovereigns of gold	(1) Hyundai I-10 Era car- Make 2008 (2) Ford Fiesta 1.5 Style- Make 2011	Rs.28,06,416/-
4.470 cents of land in Sy No. 1178/5 in Thrikkakara North Village, Ernakulam	House no K.P.5/753, in the property described in col. 1				
4.100 cents of land in Sy No. 1178/5 in Thrikkakara North Village, Ernakulam	House no K.P.5/754, in the property described in col. 1				

  
JUSTICE ALEXANDER THOMAS,  
Judge, High Court of Kerala,  
Ernakulam

7.750 cents of land in Sy No. 1178/5 in Thrikkakara North Village, Ernakulam	House no K.P.5/755, in the property described in col. 1				
9.750 cents in Sy. 1178/5 & 1178/6 and 14.400 cents of land both in Sy. No. 1178/5, of Thrikkakara North Village, Ernakulam, This is exclusive of 8 cents of land with title, but given as internal private path way of 19 links	House no. K.P 5/761 and 5/762 in the property having extent of 9.750 cents described in col. 1				
59.735 cents of land in Sy. No. 877/1 (45.363 cents), 876/1(9.510 cents), 876/4 (4.862 cents) (after setting apart on the western side of the plot a 35 links wide road having an extent of 14.63 cents)					



JUSTICE ALEXANDER THOMAS,  
 Judge, High Court of Kerala,  
 Ernakulam, Cochin-682 031.

One half share in the Residential house (CC 42/1874 C) and the land appurtenant thereto in Sy. No 295/2 in Ernakulam Village, Kanayannur Taluk, Ernakulam Dist., Ernakulam Dist.	1/2 share in Residential Building CC42/1874C having in the property described in col. 1				
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LIABILITIES

Particulars:-

1. Housing loan with Canara Bank, Rs. 11,31,366/-



Note :- Further details available with the Hon'ble Chief Justice.

**JUSTICE ALEXANDER THOMAS,**  
 Judge, High Court of Kerala,  
 Ernakulam, Cochin- 682 031.

**ASSETS & LIABILITIES**  
**(At a glance)**

NAME OF THE JUDGE : Justice Alexander Thomas

NAME OF THE SPOUSE : Suma A Thomas

**DECLARED ASSETS**

**ASSETS OF THE SPOUSE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any</b>
One half share in 6.09 cents of land in Sy. No 295/2 in Ernakulam Village, Kanayannur Taluk, Ernakulam Dist., Taluk, Ernakulam Dist.	½ share in Residential Building CC42 / 1874C in the property described in col. 1	Rs.4,55,840/-	40 sovereigns of gold	Nil	Rs. 1,00,000/-

**LIABILITIES**

**Particulars:-**

1.NIL



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Note :- Further details available with the Hon'ble Chief Justice.

**JUSTICE ALEXANDER THOMAS,**  
Judge, High Court of Kerala  
Ernakulam

**ASSETS & LIABILITIES**  
**(At a glance)**

NAME OF THE JUDGE : Justice Alexander Thomas

NAME OF THE DEPENDENT CHILD/CHILDREN : A Kevin Thomas

**DECLARED ASSETS**

**ASSETS OF THE DEPENDENT CHILD**

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil		Rs.2,03,846/-			Rs.5,56,991/-

**LIABILITIES**

**Particulars:-**

1. NIL



Note :- Further details available with the Hon'ble Chief Justice.

**JUSTICE ALEXANDER THOMAS,**  
Judge, High Court of Kerala,  
Ernakulam, Cochin- 682 001

ASSETS & LIABILITIES  
(At a glance)

NAME OF THE JUDGE : Justice Alexander Thomas

NAME OF THE DEPENDENT CHILD/CHILDREN : M Kenny Thomas

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Nil	Nil	Yamaha /F2 Motor Cycle- Make- 2009	Nil

LIABILITIES

Particulars:-

1. NIL



Note :- Further details available with the Hon'ble Chief Justice.

JUSTICE ALEXANDER-THOMAS,  
Judge, High Court of Kerala,  
Ernakulam, Cochin- 682 031.

ASSETS & LIABILITIES  
(At a glance)

NAME OF THE JUDGE : Justice Alexander Thomas

NAME OF THE DEPENDENT CHILD/CHILDREN : Kim Abel Thomas

DECLARED ASSETS

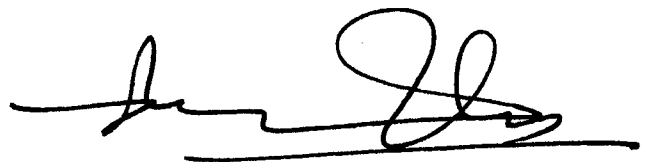
ASSETS OF THE DEPENDENT CHILD

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Nil	Nil	Nil	Nil	Nil	Nil

LIABILITIES

Particulars:-

1. NIL



Note :- Further details available with the Hon'ble Chief Justice.

**JUSTICE ALEXANDER THOMAS,**  
Judge, High Court of Kerala,  
Ernakulam, Cochin- 682 031